

**PROCEEDINGS OF HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

Sub: High Court of Judicature at Hyderabad – Two-Day Training Programme for Judicial Officers on March 25-26, 2017 organized by National Human Rights Commission in collaboration with the Indian Law Institute, New Delhi – Nomination of two Judicial Officers – Orders – Issued.

Read: Letter F.No.23011/53/2016-17/Trg.(JUD), dt.07.3.2017 from the Joint Secretary (Training & Research), National Human Rights Commission, New Delhi.

ORDER ROC.NO.707/SO/2017, DT.15.03.2017

The High Court has nominated the following Judicial Officers to participate for the Two-Day Training Programme for Judicial Officers organized by National Human Rights Commission in collaboration with the Indian Law Institute and the theme of the programme is "Judicial Officers & Human Rights: Issues and Challenges" to be held on March 25-26, 2017 at Indian Law Institute, Bhagwan Das Road, New Delhi.

Sl. No.	Name of the Officer	Designation
1.	Sri Ch.K.Bhupathi	I Addl. District & Sessions Judge, Mahabubnagar.
2.	Sri N.Narsing Rao	I Addl. District & Sessions Judge, Guntur.

Any request for cancellation of the nomination will not be entertained.

Note: A copy of the letter of the Joint Secretary (Training & Research), National Human Rights Commission, New Delhi, is enclosed.


REGISTRAR GENERAL 15/3

To

1. Sri Ch.K.Bhupathi, I Addl. District & Sessions Judge, Mahabubnagar.
2. Sri N.Narsing Rao, I Addl. District & Sessions Judge, Guntur.